

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 310 of 2013 &
IA-403 of 2013**

Dated : 3rd February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Gayatri Sugar Ltd. Appellant(s)
Versus
Andhra Pradesh Northern Power
Distribution Co. & Anr. Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Angad Mehta**

**Counsel for the Respondent(s) : Mr. K.V. Mohan for APERC
Mr. P. Shiva Rao
Mr. G.V. Brahamananda for R.1**

ORDER

It is represented by the learned counsel for the Respondent No.1
that he is filing his additional counter.

Post the matter for hearing on **26.02.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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